

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 178 of 2014**

**Dated: 03<sup>rd</sup> December, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Him Urja Pvt. Ltd. .... Appellant(s)  
Versus  
Uttarakhand Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan &  
Mr. Raghu Vamsy for R-1  
Ms. Shikha Ohri &  
Mr. Tabrez Malawat for R-2

**ORDER**

At the request of the learned counsel for the appellant, post this Appeal for hearing on **22<sup>nd</sup> January, 2016.**

**( T. Munikrishnaiah )  
Technical Member  
rkt/sh**

**( Justice Surendra Kumar )  
Judicial Member**